

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/62/2017
NAME OF THE PETITIONER(S) : ABRAHAM REJI & 1
NAME OF THE RESPONDENT(S) : MEENACHIL HOTELS & RESORTS
PVT.LTD.&14OTHS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	M.Madhuram	Associate Counsel for Petitioner	Madhura

ORDER

Counsel for Petitioner present and submitted that the settlement talks are in progress and prayed for more time to report the outcome. At request, time is enlarged. Put up on 13.02.2018 at 10.30 A.M.

-59-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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